

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos.17 of 2011, 18 of 2011 &  
19 of 2011

Dated: 15<sup>th</sup> February, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Tata Power Co. Ltd.	.....	Appellant (s)
	<b>Versus</b>	
M.E.R.C.	.....	Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur  
Ms. Poonam Varma  
Mr. Akash Sherawal  
& Mr. V.H. Waghle

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Ms. Richa Bharawaja

ORDER

Heard partly learned counsel for the appellant. Post the matter for further hearing on 12<sup>th</sup> March, 2012.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

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